

(b) In what other diseases has this drug proved useful?

(c) What are its sources of supply in India and are Government contemplating setting up a factory for its manufacture in India?

(d) At what cost is it available in India?

(e) What steps, if any, Government are contemplating to take to reduce its present price, so as to make it within easy reach of the general public?

The Deputy Minister of Health (Shri-mat Chaudrasekhkar): (a) Yes.

(b) It has been found useful in the treatment of the following infections:—

1. Bacillary and coccal urinary infections.
2. Undulant fever.
3. Ulcerative colitis.
4. Bacterial pneumonia.
5. Primary atypical pneumonia.
6. Lymphogranuloma venereum.
7. Granuloma inguinale.
8. Typhus.
9. Whooping Cough.

(c) The drug is at present wholly imported and is not manufactured in India. Government have approved the scheme of a private firm to start its manufacture in India.

(d) The market price of the drug is Rs. 26/- per vial of 12 capsules containing 0.25 gm. each.

(e) Government are setting up a Committee of Enquiry to examine the present stage of development of the pharmaceutical industry in the country. This Committee will go into the question of prices charged for essential drugs like Chloromycetin.

RAILWAY EMPLOYEES

624. Shri M. L. Agrawal: (a) Will the Minister of Railways be pleased to state whether it is a fact that the General Manager O.T.R. (now N.E.R.) by Notification 1 published in the O.T.R. Special Gazette No. 4 of 1951 dated Thursday, November 8, 1951 invited particulars from former employees of the undivided Government of India who had exercised a final option for service in Pakistan but were compelled by subsequent developments either to leave their posts in

Pakistan or prevented from joining their posts there?

(b) What was the purpose of and object in issuing this notification?

(c) How many persons furnished the particulars demanded?

(d) Have Government considered the cases of such employees?

(e) What decision have Government taken in respect of such employees?

The Deputy Minister of Railways and Transport (Shri Abheem): (a) Yes. The notification in the Railway Gazette referred to was only a reproduction of the Government's Press Note dated 29th September, 1951.

(b) The Press note was issued to collect certain factual information in respect of the Central Government Servants referred to with a view to examining the question of recognition of de facto reversal of their final options and the financial implications involved.

(c) About 170 non-Muslims.

(d) and (e). Their cases are still under consideration. No decision can be taken until an agreement on a reciprocal basis is reached with the Government of Pakistan.

"GROW MORE FOOD" SCHEMES

625. Shri Kirolikar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether information about figures of actual expenditure from grants and loans sanctioned by the Government of India to the States for "Grow More Food" Schemes has been received from the States;

(b) if so, whether Government propose to lay on the Table of the House the figures of expenditure;

(c) how many Key Farm Centres in Key Village Scheme have been set up in the Madhya Pradesh State and how much subsidy has been given by the Central Government to that State for this purpose;

(d) whether Government have undertaken experiment in ploughing with heavy disc ploughs; and

(e) if the experiment is successful, whether Government propose to purchase heavy disc ploughs for use by the agriculturists?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). Yes.